

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6628
ANSWERED ON:07.05.2013
UNLICENSED ARMS
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of crimes committed by using licensed as well as unlicensed arms reported and the action taken against the guilty persons during each of the last three years and the current year, State-wise;
- (b) the total number of unlicensed/illegal/prohibited arms recovered during the said period, State-wise; and
- (c) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Data on number of victims murdered by using fire arms and the data on number of cases registered under Arms Act, 1959 for the year 2009, 2010 and 2011 as compiled by National Crime Records Bureau (NCRB) is annexed as Annexure I. Such data for 2012 and the current year have not yet been compiled by NCRB.

(b) Data on recovery of arms as compiled by NCRB during 2010, 2011 and 2012 is annexed as Annexure-II. Such data for the current year has not yet been compiled by NCRB.

(c) Law and order is a State subject and it is expected that the State Governments will take adequate steps to check crimes under the Arms Act, 1959. Further, the Central Armed Police Forces have been empowered to search / seize illegal arms and ammunitions.